

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No.01 of 2024 in MAC App./135/2024 (Filing No.)

THE BRANCH MANAGER, CHOLAMANDALAM MS
GENERAL INSURANCE COMPANY LTD.

APPLICANT

VERSUS

DAL BAHADUR THAPA AND OTHERS

RESPONDENTS

Date: 11.12.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Rahul Rathi, Advocate.

ORDER

Heard Learned Counsel for the Applicant on I.A. No.01 of 2024, which is an application under Section 173(1) of the Motor Vehicles Act, 1988, seeking condonation of 335 days' delay in filing the instant Appeal.

Issue Notice to the Respondents on I.A. No.01 of 2024.

Requisites be filed within three days from today.

List on 04-03-2025.

Judge
11.12.2024